

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 40 /RP/2017

Subject : Petition for review and modification of order dated 19.9.2017
in Petition No. 235/TT/2016

Date of Hearing : 5.6.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Karnataka Power Transmission Corporation Limited & 17
Others

Parties present : Shri Deep Rao, Advocate, PGCIL
Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

Learned counsel appearing for the PGCIL sought an adjournment as the arguing counsel is unavailable.

2. Taking into consideration the request of the counsel for PGCIL, the Commission directed to list the matter on 3.7.2018 for final hearing.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

